

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.08/(MAH)/2011
CA No.

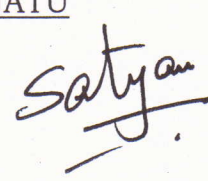

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES: Mr. Girish P. Lotia
V/s.
M/s. Rang Sharda Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S.S. ISRANI i/b. S.D. ISRANI LAW CHAMBERS	ADVOCATES FOR RESPONDENT 1 to 6.	
2	Adv. Tejas Luniga. i/b. Theodor Law Associates	Advocates for Petitioner	

Order

C.P. No. 08/397-398/CLB/MAH/2011

1. The matter is duly represented by Ld. Counsels of both the sides. Marked presence of both the Advocates.
2. On facts the arguments have been heard, however on certain law points seeking time.
3. As per the suggestion of Ld. Advocates on the next date of hearing discussion shall be made only on the position of law applicable in this matter.
4. List the C.P. for final hearing on 16th November, 2016.

Dated: 07.10.2016

Sd/-
Shri M.K. Shrawat
Member (Judicial)